

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 7th March, 2017
Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Appeal No. 05/2017, (M.A. No.202/2017, M.A. No.203/2017 & M.A. No.234/2017)	Iqbal Tanners Vs. Special Secretary Forest, Wildlife and Environment & Ors.	Ms. Disha C. Saxena & Ms. Radhika Dwivedi, Advs. for Appellant
2.	Original Application No. 145/2017	M/s Sultan Tanners Vs. Central Pollution Control Board & Anr.	Mr. M. Z. Choudhary & Mr. S. A. Zaidi, Advs. for Applicant
AFTER NOTICE			
3.	Original Application No. 124/2017 (M.A. No. 208/2017)	Sarv Jan Kalyan Sewa Samiti Vs. Union of India & Ors.	Mr. Siddharth Yadav & Mr. Vipin Gupta, Advs. for Applicant
FOR COMPLETION OF PLEADINGS			
4.	Original Application No. 523/2015 (M.A. No. 1264/2015)	Ram Avtar Singh Vs. State of Rajasthan & Ors.	Mr. Vishal Sharma, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB
5.	M.A. No. 957/2015, M.A. No. 958/2015, M.A. No. 959/2015, M.A. No. 265/2016 & M.A. No. 267/2017 in Original Application No. 39/2014 (CWP No. 9556/2011)	Jawara Ram & Ors. Vs. State of Rajasthan In the matter of : Jugal Kishore	Mr. Pankaj Agarwal, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for RSPCB Mr.Prem Singh Shekhawat, Adv. for R-5to7
6.	Original Application No. 379/2016	Ganga Kunj Apartment (Doon East Park) Society Vs. Nagar Nigam, Dehradun	Mr. Piyush Sachdev, Adv. for Applicant Mr. Rahul Verma, AAG for State of Uttarakhand & Nagar Nigam Dehradun Mr. Mukesh verma, Adv. Ms. Divya Prakash Pande, Adv. for MoEF Mr. Vinay Garg, Adv. for R-4
7.	Original Application No. 387/2016 (M.A. No. 266/2017)	Jot Ram Swami Vs. State of Rajasthan & Ors.	Mr. Ramandeep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB
8.	Original Application No. 550/2016 (M.A. No. 1047/2016)	Ram Ji Vyas Vs. Union of India & Ors.	Mr. Vikas Balia & Mr. Hemant Ballani, Advs. for Applicant Mr. Sanjeet Purohit, Adv. for -1 Mr.Shiv Mangal Sharma,AAG for Rajasthan
9.	Original Application No. 492/2016	Bala Jee Jha & Anr. Vs. The Govt. (NCT) of Delhi & Ors.	Mr. Gopal Jha, Adv. for Applicants Mr.Tarunvir Singh Khokhar,Adv. for R-1&3 Mr. Dinesh Jindal, LO for DPCC Mr. Balendu Shekhar, Adv. for EDMC
10.	Original Application No. 551/2016	Dr. Ashwini Agarwal Vs. State of Rajasthan & Ors.	Mr. Siddharth Tatiya, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendar Singh, Adv. for R-1, 3 & 6 Mr. Rajat Sanjeet Purohit, Adv. for R-4 & 7 Mr. Praveen Choudhary, JLO for RIICO

11.	Original Application No. 573/2016	Shailesh Singh Vs. Beltek Canadian Water Ltd.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh, in person Mr. Pawan Upadhyay, Adv. for R-1 Mr. Pradeep Misra, Adv. for R-2 Mr. B. V. Niren, Adv. for R-4 Mr. R.H.A. Sikander, Adv. for R-6 Mr. Rajkumar, Adv. for CPCB Mr. Abhishek Yadav, Adv. for State of UP
12.	Original Application No. 612/2016 (M.A. No. 1165/2016)	Dharminder Singh Vs. State of Punjab & Ors.	Mr. Shashank Singh, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R-1 Mr. Anil Soni, AAG with Mr. Naginder Benipal, Adv. for R-4 & 6 Mr. Tarunvir Singh Khehar, Adv.
FOR HEARING			
13.	Execution Application No. 23/2016 IN O.A. No. 36/2016	Khilar Singh Tanwar Vs. Union of India & Anr.	Mr. Vardhman Kaushik & Mr. Nishant Gautam, Advs. for Applicant Mr. Tarunvir Singh Khehar & Mr. Narender Pal Singh, Advs. for R-2 to 4 Mr. D. K. Devesh, Adv. for R-5
14.	Original Application No. 207/2016 (M.A. No. 388/2016)	Ashok Kumar Vs. Chief Secretary, Govt. of NCT of Delhi Ors.	Mr. Ashok Kumar, Applicant in person Mr. Tarunvir Singh Khehar, Adv. for R-1&5 Ms. Puja Kalra, Adv. for R-2 Ms. Sakshi Popli, Adv. for R-3 (DJB) Mr. Gaurav Verma, Adv. for R-6 Mr. B. V. Niren, Adv. for CGSC Mr. Gaurav Gupta, Adv. Dr. K.P.S. Dalal, Adv. for Noticee No. 1
15.	Original Application No. 223/2016	Nizamuddin West Association (Regtd.) Vs. Union of India & Ors.	Mr. Kamlesh K. Mishra, Adv. for Applicant Ms. Sakshi Popli, Adv. for R-1 Mr. Sumeet Pushkarma, Adv. for R-2 Mr. Tarunvir Singh Khehar, Adv. for R-3 Ms. Puja Kalra, Adv. for SDMC Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA Mr. Narender Pal Singh & Mr. Dinesh Jindal, LO for R-5 Ms. Tanya Agarwal, Adv.
16.	Original Application No. 256/2016 (M.A. No. 94/2017)	Sushil Chaudhary Vs. Government of NCT of Delhi & Ors.	Mr. K. Sunil, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 to 4 & 6 Ms. Sakshi Popli, Adv. for R-5 Mr. K. K. Tiwari, Adv. for R-7 Mr. Rahul Khurana, Adv. for R-8
17.	Original Application No. 520/2016 (M.A. No. 981/2016 & M.A. No. 982/2016)	Vikrant Tongad Vs. Union of India	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. Mukesh Verma, Adv. for UEPCB Mr. B. V. Niren, Adv. for R-8
18.	Appeal No. 137/2015 (M.A. 1131/2015, M.A. 1131/2016 & M.A. 1233/2016) (Earlier O.A. No. 490/2015)	Hema Ram & Ors. Vs. State of Rajasthan & Ors.	Mr. Jaideep Singh, Adv. for Applicant Mr. Balendu Shekhar, Adv. for MoEF Mr. Shiv Mangal Sharma, AAG & Mr. Shrey Kapoor, Adv. for R-2, 10 & 11 Mr. Lokendra Singh Kacchawa, Adv. for R-2 Mr. Abhimanyu Singh Rathore, Adv. for R-12 Mr. Raj Kumar, Adv. for CPCB Mr. Dinesh Mehta, Adv. Mr. Sandeep Shah, Adv. for R-12 Mr. Kapil Joshi, Adv.

19.	Original Application No. 321/2015	Satya Prakash Vs. MoEF & Ors.	Mr. Ranjan Roy, Rahul Pandey & Puja Srivastava, Advs. for Applicant Dr. Abhishek Atrey, Adv. for R-1 Mr. Arvind Verma, Sr. Adv. with Ms. Priyanka Sinha, Adv. for R-3, 5, 6 to 9 Mr. Jayesh Gaurav, Adv. for R-4 Mr. Pankaj Kapoor, Adv. for R-7 Mr. K. K. Bose, Adv. for R-10 Mr. Garvesh Kabra, Adv. for R-11 Mr. Rajkumar, Adv. for R-12 Mr. Aman Leekha, Adv. for R-13 Ms. Priyanka Sinha, Adv. for State of Jharkhand Mr. Rajkumar, Adv. for CPCB
20.	Original Application No. 516/2015 (M.A. No. 478/2016, M.A. No. 479/2016 & M.A. No. 230/2017)	RELA & Anr. Vs. State of Andhra Pradesh & Ors.	Mr. Sravan Kumar K, Adv. for Applicant Mr. Guntur Pramod Kumar, Adv. for R-1 Mr. A. Sanjeev Kumar, Spl. GP for R-2 Mr. Prashant Kenjale, Adv. for R-3 Mr. Soumyajit Pani, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Advs. for R-5 Mr. B. V. Niren, Advs. for R-6 Mr. Prashant Tyagi, Adv. Mr. Devraj Ashok, Adv. Mr. Taruna A. Prasad, Adv. for MoEF Mr. Balendu Shekhar, Adv. for MoEF
21.	Original Application No. 140/2014 (M.A. No. 679/2015, M.A. No. 144/2017 & M.A. No. 198/2017)	Nanga Ram Dangi Vs. Secretary, Department of Environment & Forests & Ors.	Mr. M.C. Mehta, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for R – 1 Mr. B.V. Niren, Adv. for R – 2 Mr. Rajkumar, Adv. LA for CPCB Mr. S.S. Shamsery, Adv. for R – 4 to 6 Mr. Daleep Kumar Dhyani, Adv. (LC) Mr. Ankit R. Kothari, Adv. for Noticee
22.	Appeal No. 36/2016 (M.A. No. 617/2016, M.A. No. 618/2016 & M.A. No. 123/2017) (PH)	Jitender Singh Vs. Union of India & Ors.	Mr. Girish Kumar, Adv. for Appellant Mr. Rahul Pratap, Adv. for R-1 Mr. D. K. Thakur, AAG & Ms. Seema Sharma, DAG for state of HP Mr. Aman Preet Singh Rahi, Adv. for R-9

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